

High Court of Jammu & Kashmir and Ladakh at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1396/RG/LP Dated: 02-12-2021

It is hereby notified that Ms. Sania Ayoub D/O Sh. Mohd. Ayoub R/O Qazi Masjid, Karfali Mohalla, Srinagar, on having been appointed as Junior Assistant in the J&K Subordinate Judiciary Vide High Court Order No.655 dated 17.08.18, she has surrendered her Certificate of Enrolment No: JK-477/2017 dated 02.08.17, vide her application dated 30.11.2021. Therefore, her Certificate of Enrolment No. JK-477/2017 dated 02.08.2017 is kept in abeyance.

By Order

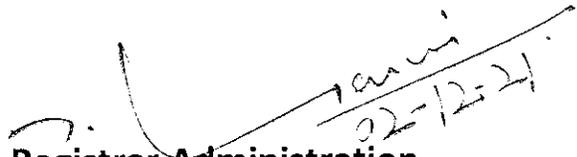

(Mohammad Yasin Beigh)

Registrar (Adm)

No: 50287-95/RG/LP Dated: 02-12-2021

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge Srinagar
3. Secretary, Bar Council of India, New Delhi.
4. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
5. President, High Court Bar Association, Kashmir, Srinagar.
6. Incharge NIC, High Court of J&K, Srinagar for uploading on the website.
7. Incharge Chief Librarian, High Court Wing Jammu/Sgr for information and also for keeping record of the same.
8. Ms. Sania Ayoub D/O Sh. Mohd. Ayoub R/O Qazi Masjid Karfali Mohalla, Habba Kadal Srinagarfor information.


Registrar Administration